

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.137 - IA/811(AHM)2022
In
C.P.(IB)/231(AHM)2021

Proceedings under Section 10 IBC

IN THE MATTER OF:

Nana Layja Power Company Ltd

.....Applicant

Order delivered on .07/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Ld. Adv. along with Ms. Pragati
Tiwari, Ld. Adv.

For the Respondent :

ORDER

IA/811(AHM)2022

Since the matter is being considered by the Regular Bench, list it before the Regular Bench on 21.12.2022.

-SD-
KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Rajeev